

Sixteenth Loksabha

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Title: Rajya Sabha agreed without any amendment to the Companies (Amendment) Bill, 2017, passed by the Lok Sabha on the 27th July 2017.

SECRETARY GENERAL: Madam Speaker, I have to report a message received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 19<sup>th</sup> December, 2017 agreed without any amendment to the Companies (Amendment) Bill, 2017 which was passed by the Lok Sabha at its sitting held on the 27<sup>th</sup> July, 2017.”

... (*Interruptions*)